

**FORM A**  
**PUBLIC ANNOUNCEMENT**



(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF DIVERSIFICATION AGRICULTURE  
PRODUCER COMPANY LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Diversification Agriculture Producer Company Limited
2.	Date of incorporation of corporate debtor	04/11/2015
3.	Authority under which corporate debtor is incorporated / registered	ROC Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403UP2015PTC074275
5.	Address of the registered office and principal office (if any) of corporate debtor	3/26216, Janak Nagar Khanalampura, Saharanpur, Uttar Pradesh, India, 247001
6.	Insolvency commencement date in respect of corporate debtor	06.10.2023 (Copy of order received on 10.10.2023)
7.	Estimated date of closure of insolvency resolution process	03.04.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ankit Agrawal <b>IBBI Reg. No.:</b> IBBI/IPA-002/IP-N01070/2020-2021/13514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Regd Address:</b> 62A, KK Hospital Road, Near Swamvar Wedding Hall (Rajendra Nagar), Bareilly, Uttar Pradesh, 243122. <b>Email Id:</b> <a href="mailto:ankitagarwalcs@gmail.com">ankitagarwalcs@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Regd. Address:</b> 62A, KK Hospital Road, Near Swamvar Wedding Hall (Rajendra Nagar), Bareilly, Uttar Pradesh, 243122. <b>Email Id:</b> <a href="mailto:cirp.dap@gmail.com">cirp.dap@gmail.com</a>
11.	Last date for submission of claims	24.10.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Diversification Agriculture Producer Company Limited on 06.10.2023 (Copy of order received on 10.10.2023).

The creditors of Diversification Agriculture Producer Company Limited, are hereby called upon to submit their claims with proof on or before 24.10.2023 to the interim resolution professional at the address mentioned against entry No. 10.

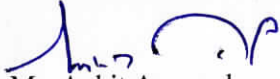
  


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms along with documentary proof in support of their claims.

Form B- For claims by Operational Creditors (except Workmen and Employees); Form C- For claims by Financial Creditors, Form CA- For claims by Financial Creditors in a class as aforesaid, Form D-For claims by Workmen and Employees, Form E- For claims by Authorized Representative of Workmen and Employees, Form F- For claims by Creditors other than Financial Creditors and Operational Creditors.

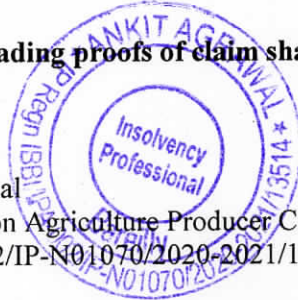
**Submission of false or misleading proofs of claim shall attract penalties.**



Mr. Ankit Agrawal

Interim Resolution Professional

In the Matter of Diversification Agriculture Producer Company Limited  
IBBI Reg. No.:-IBBI/IPA-002/IP-N01070/2020-2021/13514



Date: 12.10.2023

Place: Bareilly